

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/254(KB)2023
COMP.APPL/13(KB)2024,
IA(COMPANIES.ACT)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	BRIJ BIHARI MISHRA VS BRIJSONS HOTEL PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. J. Chowdhury, Adv.] For the Petitioner
Mr. S.K. Tiwari, Adv.]
Ms. Ankita Dalmia, CS]

Mr. Joy Saha, Sr. Adv.] For the Respondent No. 2 and 3
Ms. Urmila Chakraborty, Adv.]
Mr. Snehasish Chakraborty, Adv.]

ORDER

1. Ld. Sr. Counsel and Ld. Counsel for the parties present.
2. Rejoinder be filed by two weeks.
3. List the matter on **01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**